

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)
e-mail: {non-gazettedsectionmainwing@gmail.com}

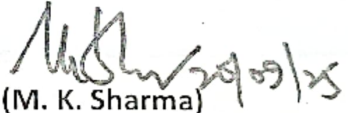
ORDER

No. 1392 of 2025/RG/NG-431-(I) Dated: 20-09-2025

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, **Shri Isaq Hameed Bhat and Ms. Shivalee Khajuria**, Junior Scale Stenographers are hereby promoted as Senior Scale Stenographers, (under promotional quota) in pay Level-7 (44900-142400), against the two available vacancies under Category B(i) of High Court Order No. 1422 of 2023/RG/NG-10(I) dated 06-12-2023.

Note: *The promoted officials shall continue to work at their present place of posting till further orders.*

By order.


(M. K. Sharma)
Registrar General (O)

No: 62119-41 of 2025/RG/NG Dated: 20-09-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr. Justice _____
....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Director, J&K Judicial Academy, Moominabad, Batamaloo, Srinagar
5. Registrar Judicial, High Court Wing, Jammu/Srinagar
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar
7. Registrar (IT), High Court of J&K and Ladakh, Srinagar
8. Registrar Recruitment, High Court Main Wing, Jammu
9. Director Finance, High Court Main Wing, Srinagar
....for information
10. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
11. Accounts Officer, High Court Wing, Jammu/Srinagar, for information and n/a.
12. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
13. S/Shri _____
.... for information and compliance.
14. Order Book


Registrar General (O)